

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/3704/A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Arunachal Pradesh.

Dated Guwahati, ¹⁶20 April, 2024.

Sub:- **Casual Leave.**

Ref:- Your letter No.HC (IB)-VIG/01/2024/228-31 Dated 10.04.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Ito Basar, District & Sessions Judge, Khonsa, Tirap District, Arunachal Pradesh has been granted **casual leave on 12.04.2024, along with station leave permission w.e.f. 11.04.2024 to 12.04.2024**. The next senior most Judicial Officer available at the station shall look after his Court and Office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/3705-3706/A, dated , 20-04-2024
Copy to:

1. Shri Ito Basar, District & Sessions Judge, Khonsa, Tirap District.
- ✓ 2. The Project Manager, Gauhati High Court.

10/12/04/24
JT. REGISTRAR (VIGILANCE)
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